

CENTRAL ELECTRICITY REGULATORY COMMISSION

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Minutes of the Commission meeting held on 13th September, 2010

1.0 The following were present:

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| 1. | Dr. Pramod Deo, Chairperson | In Chair |
| 2. | Mr. S. Jayaraman, Member | |
| 3. | Mr. V.S. Verma, Member | |
| 4. | Mr. M. Deena Dayalan, Member | |
| 5. | Mr. Alok Kumar, Secretary | |
| 6. | Mr. Pankaj Batra, Chief (E) | |
| 7. | Mr. V.M. Deshpande, Chief Advisor | |
| 8. | Dr. N.C. Mahapatra, Chief Advisor (Law) | |
| 9. | Mr. Trilochan Rout, Jt. Chief (Law) | |
| 10. | Mr. S.C. Shrivastava, Jt. Chief (E) | |
| 11. | Mr. Vijay Menghani, Jt. Chief (E) | |
| 12. | Mr. P.K. Awasthi, Jt. Chief (F) | |
| 13. | Mr. Rahul Banerjee, Sr. Advisor | |
| 14. | Mr. S.K. Chatterjee, DC(RA) | |
| 15. | Mr. H.T. Gandhi, DC(F) | |
| 16. | Mr. Hemant Pandey, DC(E) | |
| 17. | Ms. Archana Ahlawat, DC(MIS) | |

2.0 **Item No.1: Proposed modifications in the methodology for calculating escalation indices for use in tariff based competitive bidding.**

Proposals were approved with the modification that the escalation index regarding transmission charges should be computed on the basis of MW connected in place of MVA capacity.

3.0 **Item No. 2: Consideration of prayers for permitting additional capitalization by generating companies in coal based stations.**

After discussions, the proposals contained in the agenda note were approved with some modifications.

4.0 Item No. 3: Fee and charges for REC mechanism.

The proposals contained in the agenda note were approved with some modifications.

5.0 Item No. 4: RIMS – Implementation.

After perusing the agenda note, Commission gave certain directions.

6.0 Item No. 5: Utilization of reactive energy charges by RPCs under IEGC provisions.

The agenda item was postponed.

7.0 Item No. 6: Regulation on Regulation of Power Supply – Modified after comments from Stakeholders.

After discussions, the proposals contained in the agenda note were approved.

8.0 Item No. 7: Draft regulations for Standards of Performance for transmission licensees.

After discussions, the draft regulations were approved with one modification as indicated in the meeting and it was directed that the draft regulations may be circulated for comments accordingly.

9.0 Item No. 8: Status of the pending decisions of the Commission in previous meetings.

Commission perused the status of pending decisions.

10.0 The meeting ended with vote of thanks to the chair.
